

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 708
TO BE ANSWERED ON 21.11.2016

Reservation of Seats in AMU

708. SHRI M. CHANDRAKASI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Aligarh Muslim University (AMU) is adhering to the system of reservation of seats for candidates belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) communities in courses conducted in the University;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the steps taken by the Government to protect the educational rights of weaker sections of the society i.e. SCs/STs and OBCs in the AMU?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (c): Aligarh Muslim University (AMU) is not following the reservation policy of the Government considering itself to be a “minority institution”. The minority status of AMU is sub-judice before the Hon’ble Supreme Court of India.
